

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

13. IA 1316/2020 IA 1317/2020 IA 1206/2021 IA 1822/2020 IA 229/2022 IA
2193/2024 IA 2480/2024 in C.P. (IB)/02(MB)2018

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 25.06.2024**

NAME OF THE PARTIES:-

**IA 2193/2024 Union of India Through
Secretary Department of Telecommunications
Vs. Videocon Telecommunications Through
Resolution Professional Shri Abhijit
Guhathakurta**

**IA 2480/2024 Dei Minerals International
Limited Vs. Abhijit Guhathakurta**

IN THE MATTER OF

State Bank of India

V/s

Videocon Industries Ltd.

**Section: 60(5) Rule 11 of NCLT, 2016 Sec 47 (1), Sec. 45 (1), Sec 43(1) r/w Sec 44
(1), Rule 11 of NCLT, 2016 U/s 7 of Insolvency and Bankruptcy Code, 2016**

ORDER

IA 1316 of 2020 and IA 1317 of 2020:- Counsel, Shreya Mohapatra i/b Mohammad
Abdi appeared for the Applicant. Counsel appearing for the Applicant seeks
adjournment as the matter is pending before the Hon'ble Supreme Court. List these
Applications on **23.08.2024**.

IA 1206 of 2021:- Counsel, Sarvesh K Dixit appeared for the Applicant. List this matter
on **23.08.2024**.

IA 1822 of 2020:- Counsel, Balapragatha h/f Shaantaanu Tyagi appeared for the
Applicant. List this matter on **31.07.2024**.

IA 229 of 2022:- Counsel, Pragya Nawandar appeared for the Applicant through VC.
List this matter on **23.08.2024**.

IA 2193 of 2024:- Counsel, M. S. Bhardwaj appeared for the Applicant, and Counsel, Meghna Rajadhyaksha a/w Siddhant Marathe and Brayan Pillai appeared for the Respondent/RP. It has been pointed out by the Counsel for the Respondent that reply has been filed. Counsel appearing for the Applicant states that reply on behalf of the Respondent has not yet been served upon the Applicant. Therefore, Counsel for the Respondent is directed to serve a copy of the reply upon the Applicant forthwith. List this matter on **23.08.2024**.

IA 2480 of 2024:- Counsel, Neha Thirani appeared for the Applicant and Counsel, Meghna Rajadhyaksha a/w Siddhant Marathe and Brayan Pillai appeared for the Respondent/RP. Counsel appearing for the RP seeks time to file reply. Let reply, if any, on behalf of the RP be filed within a period of four weeks from today by serving an advance copy on the other side at least two days before the next date of hearing. List this matter for the final hearing on **23.08.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)